

REGISTRATION OF LANDS IN TRIPURA

971. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) the charges made by Government for the Namjari of a plot of land in Tripura;

(b) the charges made for issuing copies of judgment to the litigants;

(c) whether it is a fact that litigation charges are very high in Tripura compared with other places; and

(d) whether Government propose to reduce these charges?

The Minister of Home Affairs and States (Dr. Katju): (a) Mutation charges for holdings of tenants in case of purchase court fee is Annas eight vakalatnama Annas twelve process fee Annas ten bazar outside Municipality Rupees two per kani within Municipality one year's rent.

In case of succession nazar Rupee one per head and other charges being same. Mutation charges for taluk in case of purchase nazar 10 per cent. of annual revenue. In case of succession nazar Rupees two per head.

(b) In criminal cases court fee charges are Annas eight. In civil cases of value of Rupees fifty, court fee charges are annas eight and in cases of value of more than Rupees fifty court fee charges are Rupee one. Copying charges Annas eight per hundred words in English for certified copies and four and half Annas per hundred words for uncertified copies. For Bengali certified copies four and half Annas per hundred words and for uncertified copies Annas two per hundred words.

(c) A comparison has not been feasible within the time available.

(d) No.

HINDI CLASSES

972. **Shrimati Shakuntala:** Will the Minister of Education be pleased to state:

(a) whether the Government of India have started Hindi classes for teaching Hindi to their non-Hindi knowing employees in Delhi; and

(b) if so, whether these classes are open to Gazetted Officers?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). Yes.

UNESCO TRAVEL FELLOWSHIP

973. **Shrimati Shakuntala:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of India received an offer of a U.N.E.S.C.O. Travel Fellowship for participating in the International Girl Guides gathering held in Paris in 1952; and

(b) if so, whether Government consulted the All India Girl Guides Association before making recommendations for the awards of the Fellowship?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) Yes.

SCHOLARSHIPS TO FOREIGNERS

974. **Shri K. Subrahmanyam:** Will the Minister of Education be pleased to state how many of the countries, whose nationals have been awarded scholarships by Government for studies in India, have awarded scholarships to Indian nationals for studies in their countries?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Of the countries concerned in the Government of India General Cultural Scholarships Scheme, Turkey, Egypt and Iran have awarded scholarships to Indian nationals for study in those countries.

बनारस के आय-कर विभाग में चलाये गये मामले

१७५. श्री रघुनाथ सिंह : क्या वित्त मंत्री यह बतलाने की कृपा करेंगे :

(क) बनारस के आय-कर विभाग में १९५२-५३ में कुल कितने मामले चलाये गये; और

(ख) इन में से कितने मामलों का क्रमशः छै मास, नौ मास और एक वर्ष पश्चात् निर्णय किया गया ?

The Minister of Finance (Shri C. D. Deshmukh): It will not be possible to collect the required information which apparently relates to assessment cases, appeal cases and review cases, without an examination of each and every assessment record in Banaras which may run into some